

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP/CA/94/2023
NAME OF THE PETITIONER : N Ratnavel
NAME OF THE RESPONDENT(S) : M/s.Shanmugar Salterns Pvt Ltd & 5 ORS
UNDER SECTION : Sec 241,242 & 213 Of CA, 2013

ORDER

Ld. Counsel Mr. Sriraman for the Petitioner. Ld. Counsel Mr. Thiyagarajan for the Respondent.

Counter has been filed on 07.06.2024. Memo has been filed on 01.07.2024.

Counsel for the Respondent stated that in the case of related company, NCLT, Court I, Chennai in CP(CA)/117 of 2023 has passed an order on 19.06.2024 for mediation. The Counsel for the Respondent sought time as the mediation will cover the issues raised in this Application.

List the Petition for hearing on **23.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk